

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 11191-11193/2017

BROWN AND SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY
INC)Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

Date : 14-12-2018 These appeals were called on for hearing today.

For Appellant(s)

Ms. Kavita Jha, AOR
Mr. Udit Naresh, Adv.

For Respondent(s) Ms. Anamika Agrawal, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Learned counsel for the parties have not filed statement of
case within the prescribed period.

Registry is directed to process the matter for being listed
before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

MG